

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 574
TO BE ANSWERED ON 21.07.2022**

**ADDITIONAL FUNDS TO STATES FOR BETTER IMPLEMENTATION
OF SCHEMES**

574. SHRI K.R.N. RAJESHKUMAR:

Will the Minister of Labour and Employment be pleased to state:

- (a) whether Government proposes to allocate additional funds to the States which are performing well in implementation of various Labour welfare/developmental Schemes and if so, the details thereof; and**
- (b) whether any guidelines have been issued in this regard and if so, the details thereof?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) & (b): Ministry of Labour & Employment implements Labour Welfare Scheme for providing welfare measures (housing, health and scholarship for children) to Beedi/Cine/Iron Ore Mines, Manganese Ore & Chrome Ore Mines (IOMC)/Limestone Mines, Dolomite Mines (LSDM)/Mica Mines and Cine Workers. The housing component of the Scheme (Revised Integrated Housing Scheme) was converged with Pradhan Mantri Awas Yojana in 2018. The Labour Welfare Scheme is implemented through offices of Welfare Commissioners under Ministry of Labour & Employment, located in different regions of the country. Funds are allocated to each region for implementation of the Labour Welfare Scheme. Based on performance of the regions, if required, additional funds are provided to the regions.
